

SCHEDULE-II

[See Rule 3(2)]

Form 1

List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	CMA 23/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Sunil Kumar Mohanty & another	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026
			CMA 24/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Daktara Nayak & another	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026
			CMA 25/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Haraparasad Swain & another	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026
			CMA 26/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. P.Joga Rao & Others	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026
			CMA 27/2026	M/s. Cholamandalam Investment & Finance Company Ltd. Vrs. Radha Syam Patro & another	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026
			E.P. 15/2026	M/s. Manappuram Finance Ltd. Vrs. Sipun Behera and another	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026
			E.P. 16/2026	M/s. Manappuram Finance Ltd. Vrs. Kali Prasad Satapathy and another	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026

			E.P. 17/2026	M/s. Manappuram Finance Ltd. Vrs. Ch.Dilesu and another	Deepak Kumar Sukla	9437361700		18.06.2026	18.06.2026
			E.P. 18/2026	Chandra Sekhar Sahu & another Vrs. Saroj Kumar Sahu	B.V.L. Murty	9861161905		20.06.2026	20.06.2026
			E.P. 19/2026	State Bank of India Vrs. Smt. Bishnupriya Mahapatro	Simanchal Panda	9338005621		22.06.2026	22.06.2026
			E.P. 20/2026	State Bank of India Vrs. M/s. Kitchen 99	Simanchal Panda	9338005621		22.06.2026	22.06.2026
			E.P. 21/2026	State Bank of India Vrs. Smt. Sujata Prusty	Simanchal Panda	9338005621		22.06.2026	22.06.2026
			E.P. 22/2026	State Bank of India Vrs. Sri Upendra Kumar Nayak	Simanchal Panda	9338005621		22.06.2026	22.06.2026
			E.P. 23/2026	State Bank of India Vrs. M/s. Uma Bengals	Simanchal Panda	9338005621		22.06.2026	22.06.2026
			E.P. 24/2026	State Bank of India Vrs. K.Venkat Ramana	Simanchal Panda	9338005621		23.06.2026	23.06.2026
			E.P. 25/2026	State Bank of India Vrs. Bidyutlata Khatua	Simanchal Panda	9338005621		23.06.2026	23.06.2026
			E.P. 26/2026	State Bank of India Vrs. Sri Krushna Chandra Behera	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 27/2026	State Bank of India Vrs. Smt. Snehalata Sahu	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 28/2026	State Bank of India Vrs. Smt Chinari Gayatri Patro & Another	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 29/2026	State Bank of India Vrs. M/s. Chana Mutton Centre	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 30/2026	State Bank of India Vrs. M/s. Bankeswari Bodi & Pampada	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 31/2026	State Bank of India Vrs. M/s. Muktas Butiqe	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 32/2026	State Bank of India Vrs. M/s. Mishra Traders	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 33/2026	State Bank of India Vrs. Sri Pradeep Kumar Panda	Simanchal Panda	9338005621		25.06.2026	25.06.2026
			E.P. 34/2026	State Bank of India Vrs. M/s. Sudha Homeo Centre	Simanchal Panda	9338005621		27.06.2026	27.06.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	Caveat 03/2026	TRL Krosaki Refractories Limited Vs. Vesuvius Group & Anr.	Mukesh Pand a& Associates			06.06.2026	05.06.2026
			C.S.16/2026	Bank of India Vs. Alok Ranjan Bakshi	Sujit Mishra			30.06.2026	30.06.2026

5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-	-	-
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	MS/12/2026	The State Bank OF India Vrs Chinmaya Kumar Pani	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			MS/13/2026	The State Bank OF India Vrs Manoj Kumar Jogania	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			MS/14/2026	The State Bank OF India Vrs Jagannath Electronics represented through its proprieto.	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			MS/15/2026	The State Bank OF India represented through its Branch Manager Vrs The Style On represented through its Proprietor.	Ramesh Prasad Lenka	9437183242		17/06/2026	20.06.2026
			Arb.P.7/2026	Srikanta Swain Vs M/s Cholamandalam Investment and Finance Company Ltd..	Girija Sankar Mohanty	9938281183		18/06/2026	20.06.2026
			Exp Comm 16/2026	MANAPPURAM FINANCE Ltd. Vs Jiban Sahoo.	Manoranjan Barik	82496771717		19/06/2026	20.06.2026
			Exp Comm 17/2026	Manappuram Finance Ltd. having its registered and Administrative office Vs Jagannath Swain.	Manoranjan Barik	82496771717		29/06/2026	30.06.2026
			Exp Comm 18/2026	Manappuram Finance Ltd. having its registered and Administrative Office Vs Dipak Sahani.	Manoranjan Barik	82496771717		29/06/2026	30.06.2026
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	CMA (Comm. Court No. 02/2026	Canara Bank, Sundargarh Branch Vrs. M/S. Ratan Light & Sound	Srikant Sahoo			19.06.2026	19.06.2026
			Comm. Suit No. 08/2026	Partner, Sony Paints & Chemicals Vrs. Basanti Das	Sarita Agarwal			22.06.2026	22.06.2026
			EXN. CASE Comm. Court No.88/2026	John deere financial india pvt. Ltd. Vrs. Gokulananda Patel	Pramod Barik			29.06.2026	29.06.2026

			EXN. CASE Comm. Court/89/2026	John deere financial india Pvt. Ltd. Vrs. Basanta Pradhan	Pramod Barik			29.06.2026	29.06.2026
			CMA (Comm. Court No. 02/2026	Canara Bank, Sundargarh Branch Vrs. M/S. Ratan Light & Sound	Srikant Sahoo			19.06.2026	19.06.2026
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	1.EXN.35/ 2026	CHOLAMANDALAM INVESTMENT & FINANCE LTD VRS 1-TAPAS KUMAR BEHERA2-LALITA BEHERA	SAROJ KU. MOHAPATRA	9937400127	saroj067 82@gm ail.com	17.06.2026	17.06.2026
			2.EXN.36/ 2026	CHOLAMANDALAM INVESTMENT & FINANCE LTD VRS 1-DIPAK BINDHANI 2-GAURI BINDHANI	SAROJ KU. MOHAPATRA	9937400127	saroj067 82@gm ail.com	17.06.2026	17.06.2026
			3.EXN.37/ 2026	CHOLAMANDALAM INVESTMENT & FINANCE LTD VRS 1-NURHASAN KHAN 2-SABAJ KHAN	SAROJ KU. MOHAPATRA	9937400127	saroj067 82@gm ail.com	17.06.2026	17.06.2026
			4.EXN.38/ 2026	CHOLAMANDALAM INVESTMENT & FINANCE LTD VRS 1-ANIL KUMAR SAHU 2-SUNITA SAHU	SAROJ KU. MOHAPATRA	9937400127	saroj067 82@gm ail.com	17.06.2026	17.06.2026
			5.EXN.39/ 2026	CHOLAMANDALAM INVESTMENT & FINANCE LTD VRS 1-LAXMIDHAR MAHARANA 2-SASMITA MAHARANA 3- MANORANJAN MOHANTY	SAROJ KU. MOHAPATRA	9937400127	saroj067 82@gm ail.com	17.06.2036	17.06.2036

			6.EXN.40/ 2026	CHOLAMANDALAM INVESTMENT & FINANCE LTD VRS 1-S.K. ALAAR AND F.E ASAIL 2-REHNA PARWEEN	SAROJ KU. MOHAPATRA	9937400127	saroj067 82@gm ail.com	17.06.2036	17.06.2036
			7.EXN.42/ 2026	SUNDARAM FINANCE LTD VRS 1-RADHAKANTA BEHERA2-SANDHYARANI GHADIA3-HARIHAR BEHERA	SAROJ KU. MOHAPATRA	9937400127	saroj067 82@gm ail.com	18.06.2026	18.06.2026
			8.MS.60/ 2026	MEGHASANI PULP & PAPER PVT. LTD VRS SATYABRATA TRIPATHY	P.K. NAYAK	9437264911	prashan takumar nayak19 72@gm ail.com	20.06.2026	20.06.2026
			9.ARB.01/ 2026	M/S ONE HOME REAL ESTATE PROPERTY DEVELOPERS VRS ZAIDALI KHAN	D.P. MOHAPATRA	9658580975	devipras admoha patra14 @gmai. com	24.06.2026	24.06.2026

Form 2

List of cases in which e-payment of Court fees was made during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 517/2025	Linesh Garabadu Vrs BMC & Other	Adv. S.S. Senapati	02.12.2025	19.06.2026
			CS 529/2025	Bank of India Vrs Sri Sanjay Kumar Nayak & Others	Adv. Sayad Asif Ali	22.12.2025	22.06.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 81/2026	SBI Vrs. Rabindra Kumar Das	S.K.Mohanty Associates	28.02.2026	19.06.2026
			CS(III) 118/2026	Karnataka Bankm Vrs B.C.Trading	S.K.Das & Associates	02.05.2026	20.06.2026
			CS(III) 167/2025	Bank of Baroda Vrs Bighnaraj Sendha	R.K.Rout & Associates	06.08.2025	24.06.2026
			CS(III) 173/2025	Bank of Baroda Vrs Narayan Rout	R.K.Rout & Associates	06.08.2025	30.06.2026
			CS(III) 245/2025	Bank of Baroda Vrs Omm Sai Variety Store	R.K.Rout & Associates	25.09.2025	30.06.2026
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	C.S. 41/2024	Bank of Baroda Vrs. Y.Prabhat	Sri Nilakantha Das	02.08.2024	18.06.2026
4.	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	-	-	-	-	-
5.	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	-	-	-	-	-
6.	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	-	-	-	-	-
7.	Civil Judge (Sr. Division) (Commercial Court),, Rourkela	Sundargarh	-	-	-	-	-
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	MS-60/2026	Meghasani Pulp & Paper Pvt. Ltd vrs Satyabrata Tripathy	P.K. Nayak	-	-

Form 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 517/2025	Linesh Garabadu Vrs BMC & Other	Adv. S.S. Senapati	09.12.2025	23.06.2026
			CS 39/2024	ICICI Bank Vrs Jagamanjari Engineering Pvt. Ltd	Adv. R.C. Panigrahi	28.02.2024	23.06.2026
			CS 1035/2021	SBI Vrs Miss Aliva Mohanty	Adv. P.C. Ratha	19.04.2021	29.06.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Ganjam at Berhampur	Ganjam	NIL	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8.	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	NIL	NIL	NIL	NIL
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	NIL	NIL	NIL	NIL
3	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	NIL	NIL	NIL	NIL
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL

Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	CS 34/2024	S.M. Consultants Vrs Govt of Odisha	Adv. Amar Kumar Sahoo	27.02.2024	29.06.2026
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 153/2023	Bank of Baroda Vrs Oxygen Fitness Studio	Subrat Sarangi & Associates	20.11.2023	17.06.2026
			CS(III) 213/2025	State Bank Of India Cuttack Vrs Samir Kumar Lenka	R.K.Swain & Associates	13.10.2025	18.06.2026
			CS(III) 151/2023	Bank of Baroda Vrs Oxygen Fitness Studio & Another	Subrat Sarangi & Associates	20.11.2023	19.06.2026
			CS(III) 115/2025	State Bank Of India Cuttack Vrs B.K.Parida	S.K.Swain & Associates	10.07.2025	20.06.2026
			CS(III) 14/2025	Canara Bank Cuttack Vrs Bichitrananda Jena	Situn Mohanty & Associates	14.02.2025	23.06.2026
3	Civil Judge (Sr. Division) (Commercial Court) Ganjam at Berhampur	Ganjam	C.S. 03/2025	Lingaraj Floor Mills Pvt Ltd Vs Trinath Jena	N.K.Tripathy	06.01.2025	17.06.2026
			C.S. 34/2024	Punjab National Bank Vs Ms Bishnu Agency	Simanchal Panda	03.07.2024	17.06.2026
			C.S. 40/2023	Punjab National Bank Vs Dhirendranath Patro & another	Keshari Pratap Mishra	28.09.2023	23.06.2026
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	NIL	NIL	NIL	NIL	NIL
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	NIL	NIL	NIL	NIL	NIL
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	NIL	NIL	NIL	NIL	NIL
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	NIL	NIL	NIL	NIL	NIL
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	NIL	NIL	NIL	NIL	NIL

Form 6

Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	Arb(P) 66/2019	NALCO Vrs UBV Infrastructure Ltd.	Adv. Ms. P. Ratha	04.09. 2019	-	22.06. 2026	3465 days	Dismissed on contest	-	-	-
			CS 717/2002	M/s. Karukruti Advertising Pvt. Ltd Vrs BMC	Adv. M. Mahapatra	25.11. 2002	-	27.06. 2026	9335 days	Dismissed on contest	-	-	-
			CS 49/2006	BMC Vrs M/s. Karukruti Advertising Pvt. Ltd	Adv. M. Mahapatra	07.03. 2006	-	27.06. 2026	7329	Dismissed on contest	-	-	-
			CS 39/2006	M/s. Karukruti Advertising Pvt. Ltd Vrs BMC	Adv. M. Mahapatra	05.06. 2006	-	27.06. 2026	7331 days	Dismissed on contest	-	-	-
			CMA 21/2025	Swarnalata Srichandan Vrs Suvam Mohanty	Adv. B.P. Sarangi	22.01. 2025	-	30.06. 2026	515 days	Allowed on contest	-	-	-
2	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	CS(III) 24/2025	State Bank Of India (SMEC) Cuttack Vrs KGN Traders & Another	Nityananda Tripathy Vrs Ranjan Kumar Routray	25.02. 2025	-	19.06. 2026	115 Days	Contest			
			CS(III) 95/2023	Utkal Highways Engineer & Contractor Vrs Chief General Manager (MCL) & Others	Aditya Narayan Das, & Associates Vrs Pratyush Ranjan Pattnaik & Associates	23.08. 2023		27.06. 2026	305 Days	Contest			

7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	Arb. 15/29 of 2023-2025	Ms. Bridge Track & Tower Pvt. Ltd. -Vrs- SAIL, Rourkela Steel Plant, Rourkela	Pradip Kumar Mohapatra	02.11.2023		30.06.2026	972	Contested			U/s. 34(2) of Arbitration Act
			Arb. 8/24 of 2022-2025	M/s. S.C. Varghese & Co. a Partnership Firm -Versus- MECON Ltd.	Dharmesh Kumar Patel	14.12.2022		30.06.2026	1295	Contested			U/s. 9 of Arbitration & Cociliation Act.
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	-	-	-	-	-	-	-	-	-	-	-

Form 7
Summary of Commercial Cases during the month

Sl. No.	Court	District	Total number of cases pending (on the 1 st day of the month)	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Civil Judge (Sr. Division) (Commercial Court), Khurda at Bhubaneswar	Khurda	2495	55	18	2532	Commercial cases having pecuniary value of rupees more than 5 lakhs
2.	Civil Judge (Sr. Division) (Commercial Court), Cuttack	Cuttack	1249	27	34	1242	

3.	Civil Judge (Sr. Division) (Commercial Court), Berhampur	Ganjam	394	25	10	409
4	Civil Judge (Sr. Division) (Commercial Court), Sambalpur	Sambalpur	276	03	05	274
5	Civil Judge (Sr. Division) (Commercial Court), Balangir	Balangir	143	01	04	140
6	Civil Judge (Sr. Division) (Commercial Court), Kendrapara	Kendrapara	412	08	28	392
7	Civil Judge (Sr. Division) (Commercial Court), Sundargarh at Rourkela	Sundargarh	767	04	19	752
8	Civil Judge (Sr. Division) (Commercial Court), Balasore	Balasore	1815	10	0	1825
TOTAL			7551	133	118	7566